

0.4-263/2009

20.8.X.

Due to Sad Demise of Smt: V. Ashtana, Adv.

The Case is Adjourned to 01.09.X.

Surpre  
Boc

OR  
No RA has been  
filed.

1  
30/8/10

✓ 1/9/X

None for the applicant on revised  
Call. Sri K.K. Shukla & Sri P. Awasthi  
for Sri R. Mishra, for respondents.

It is submitted by Sri Shukla that  
CAE preliminary objections have been filed  
but no RA has been filed. I find  
from the records that no one was  
representing the applicant on many  
dates namely 9/7/X, 27/7/X & even today  
on revised Call. Before that, no one  
was represented the applicant on  
17/3/X as well as on 12/2/X. I find  
that the applicant is not interested  
in prosecuting this case.

In the circumstances, SA is dismissed  
for non-prosecution.

h  
(Dr. Atc. Mishra)  
M(A)

CR  
copy & under  
date 01-9-2010  
Per  
01-9-2010